Open Court

Central Administrative Tribunal, Allahabad Bench, Allahabad

**Contempt Petition. No.330/00015/2021 in
Original Application No. 330/000157/2020**

This the 1st day of July, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Devendra Chaudhry, Member (A)

Mohd. Babar PGD (Engilish) Shri Moeen Muyan, Kendriya Vidyalaya, N.E.R., Bareilly.

                                                    Petitioner
By Advocate: None

                        Versus

Nidhi Pandey, the Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jit Singh Marg, New Delhi.

                                                    Respondent
By Advocate: Sri N.P.Singh

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

No one is present on behalf of the petitioner even in the revised call.

2.   Sri N.P.Singh, learned counsel for respondents has appeared online through video conferencing.

3.   We have heard the learned counsel for respondents and perused the record.

4.   Learned counsel for respondents, while drawing our attention to the previous order sheet dated 15th June, 2021, submitted that vide aforesaid order, last opportunity was granted to the learned counsel for petitioner to argue/file objection, if any, against the compliance affidavit filed by the respondents. However, despite the last opportunity, no one has even appeared on behalf of the petitioner.

5.   The respondents have already filed their compliance affidavit and have substantially complied the order dated 5th March, 2020 passed by this Tribunal. Therefore, in the wake of previous order

dated 15.6.2021 and for the reason that the order passed by this Tribunal, has been complied by the respondent concerned and a compliance affidavit has been filed , the instant contempt proceedings are liable to be closed.

6.   Accordingly, the instant contempt proceedings stand closed and notice issued to the respondent stands discharged.

7.   No order as to costs.

8.   Hon'ble Mr. Devendra Chaurdhry, Member (Administrative) has consented to this order during virtual hearing.

(Devendra Chaudhry)   **(Justice Vijay Lakshmi)**
  Member (A)   **Member (J)**

HLS/-